

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(IB) NO. 356/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M

Name of the Company	Jai Balaji Industries Ltd -Vs- Jai Venkatesh Concast Pvt Ltd		
Under Section	8 & 9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Uttam Sharma, Advocate } For the
Operational Creditors

Uttam Sharma
13.07.17

13 07 2017 – C.P.(I.B) No.356/KB/2017 – Jai Balaji Industries Ltd. Versus Jai Venkatesh Concast Pvt. Ltd.

ORDER

Ld. Lawyer on behalf of Operational Creditor is present and prays for some time as the Ld. Counsel appointed in the instant case is unable to be present in the court today. Heard, prayer is allowed.

Fixed on 18.07.2017.



MANORAMA KUMARI
MEMBER(J)